

F. No. J-11017/13/2023-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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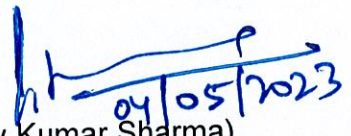
Shastri Bhawan, New Delhi,  
Dated the 4<sup>th</sup> May, 2023

**ORDER**

With reference to this Department's Orders bearing F. No. J-11017/4/2019-Judicial dated 09.03.2019 and 14.03.2022 regarding panel of counsel for High Court of Madhya Pradesh, Indore Bench, the Central Administrative Tribunal (Circuit Bench) at Indore and District & Subordinate Courts at Indore (all in the state of Madhya Pradesh), the President is pleased to **extend** the terms of all the panel counsel whose names are figuring under List 'B', 'C' & 'D' in the aforesaid order dated 09.03.2019, for a further period of one year with effect from 09.03.2023 or until further orders, whichever is earlier.

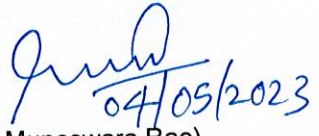
2. The terms & conditions of the engagement of aforesaid panel counsel will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under List 'B' & 'C') and OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under list 'D') both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

**Copy to:-**

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA) / PSO to JS&LA (PS)
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. Shri Himanshu Joshi, Deputy SGI for High Court of Madhya Pradesh, Indore Bench.
5. The Registrar, High Court of Madhya Pradesh, Indore Bench at Indore, Madhya Pradesh.
6. The Registrar, Central Administrative Tribunal (Circuit Bench) at Indore.
7. Cash (LA) Section for the payment of retainership fee to Ms. Seema Sharma, Sr. CGSC and Shri Dinesh Maheshwari, SGC with effect from 09.03.2023.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.

  
(Lakka Muneswara Rao)  
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